

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 5292
ANSWERED ON 25.03.2026

AGRICULTURAL FEEDERS SOLARISED UNDER PM-KUSUM

†5292. SHRI ALOK SHARMA
SHRI ANOOP PRADHAN VALMIKI
SHRI MANISH JAISWAL
SHRI VISHWESHWAR HEGDE KAGERI
SMT. SANJNA JATAV
SMT. SMITA UDAY WAGH
SHRI ANUP SANJAY DHOTRE
SMT. APARAJITA SARANGI
SHRI RAJESH NARANBHAI CHUDASAMA
SHRI GOPAL JEE THAKUR
DR. NISHIKANT DUBEY
SHRI BHARTRUHARI MAHTAB
SHRI NABA CHARAN MAJHI
SHRI MANOJ TIWARI
SHRI HARIBHAI PATEL
SHRI RODMAL NAGAR

WILL THE MINISTER OF NEW AND RENEWABLE ENERGY BE PLEASED TO STATE:

- (a) the total number of agricultural feeders solarised under Component-C Feeder Level Solarisation (FLS) of Pradhan Mantri-Kisan Urja Suraksha evam Utthaan Mahabhiyaan (PMKUSUM) till date and the resultant increase in the average hours of daytime power supply available to farmers in the country including Rajasthan particularly in districts of Bharatpur Lok Sabha Constituency;
- (b) the status of the transition to PM-KUSUM 2.0 along with the details of the proposed 45 per cent increase in funding to incorporate Battery Energy Storage Systems (BESS) for night-time irrigation support;
- (c) the progress made in achieving the target of 34.8 GW of decentralised solar capacity and the measures taken to address the low uptake in States with high technical and commercial losses and implementation challenges, State-wise including Rajasthan particularly in districts of Bharatpur Lok Sabha Constituency; and
- (d) the quantum of capacity installed and commissioned under feeder solarisation and its impact on reduction of subsidy burden and technical losses of DISCOMs?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

(a) PM-KUSUM is a demand-driven scheme, and capacities are allocated based on the demand raised by the state and milestones achieved. Under the scheme, district wise allocations are not made. The responsibility of beneficiary selection and implementation is of the State Implementing Agency (SIA).

As reported by SIAs, the progress under Component C -Feeder Level Solarization (FLS) and number of feeders solarized in all states, including Rajasthan, is placed at **Annexure I**.

Due to the implementation of FLS, the states have reported shifting of their night time supply to day time power supply from 7 to 8 hrs to farmers. The state of Rajasthan reported shifting of 3 to 4 blocks hours supply to 2 block hours supply due to Feeder Level Solarization.

(b) The Ministry is formulating new scheme, PM KUSUM 2.0, which is under consideration.

(c) All three components of PM-KUSUM scheme combined aim to add 34.8 GW of additional solar capacity. As reported by States, as on 28.02.2026, 12,164 MW capacity has been installed under the scheme. Component-wise and States/UTs-wise progress under PM-KUSUM scheme, including for Bharatpur, is placed at **Annexure II**.

For ensuring effective implementation and uptake in states, the Ministry conducts periodic review and handholding meetings with the states. This also includes capacity building workshops and public awareness programs throughout the country, latest of which are:

- Regional Workshops on Renewable Energy (Mumbai, Jaipur, Vishakhapatnam, Guwahati)
- Bankers Conclave 2025 during February 2025
- Review meeting with States during September 2025
- Capacity Building workshops in Seva Parv (17th Sept – 2nd Oct 2025)
- Awareness and outreach program such as print advertising in leading newspapers, TV commercials campaigns, Radio campaigns across FM stations including regional channels, etc., in the country.
- Regular monitoring of the progress of the scheme at different levels including with states/DISCOMs.

As reported by SIAs of Rajasthan, in Bharatpur Lok Sabha Constituency, 3 MW under Component A, 286 solar pumps of capacity 1.501 MW under Component B and 4.61 MW capacity of solar power plants, solarizing 5 feeders and 666 grid connected pumps under Component C(FLS) have been installed under PM-KUSUM Scheme.

(d) The progress under Component C (Feeder Level Solarization) is already placed at **Annexure I**.

The states have reported reduced cost of power procurement, reduction of per unit supply cost of energy, reduction of energy losses and improved operational efficiency of DISCOMs through implementation of feeder level solarization in their states.

**Annexure-I referred to in reply to part (a) of Lok Sabha Unstarred Question No. †5292
for 25.03.2026**

**Progress under Component C(FLS) and feeders solarized under PM KUSUM Scheme
(As on 28.02.2026)**

S. No.	State/ UT Name	Component-C(FLS)			
		No. of pumps Sanctioned	No. of pumps Solarised	Capacity Installed	No. of Feeders Solarised
1.	Andhra Pradesh	2,93,587	0	0.00	0
2.	Bihar	1,40,300	0	0.00	0
3.	Chhattisgarh	10,523	0	0.00	0
4.	Goa	11,000	700	1.00	1
5.	Gujarat	4,67,114	2,55,245	605.98	1,159
6.	Haryana	2,899	0	0.00	0
7.	Karnataka	7,63,588	86,827	325.69	1,851
8.	Kerala	22,368	10,964	5.50	32
9.	Madhya Pradesh	2,52,000	46,811	161.20	121
10.	Maharashtra	7,75,000	7,75,000	2,847.30	2,233
11.	Odisha	5,223	0	0.00	0
12.	Punjab	0	0	0.00	0
13.	Rajasthan	4,00,000	1,65,520	2,685.93	3,570
14.	Telangana	0	0	0.00	0
15.	Tripura	0	0	0.00	0
16.	Uttar Pradesh	3,70,000	825	4.30	4
17.	West Bengal	0	0	0.00	0
	Total	35,13,602	13,41,892	6,636.90	8,971

**Annexure-II referred to in reply to part (c) of Lok Sabha Unstarred Question No. †5292
for 25.03.2026**

Progress under PM KUSUM (as on 28.02.2026)

S. No.	State Name	Component-A (MW)		Component-B (Nos)		Component-C (Nos)				
		Sanctioned	Installed	Sanctioned	Installed	Sanctioned (IPS)	Installed (IPS)	Sanctioned (FLS)	Installed (FLS)	Installed (Total)
1	Arunachal Pradesh	0	0	700	699	0	0	0	0	0
2	Assam	2	0	4000	1066	0	0	0	0	0
3	Chhattisgarh	366	7	0	0	0	0	10523	0	0
4	Bihar	0	0	0	0	0	0	140300	0	0
5	Gujarat	175	0	22792	15558	0	0	467114	255245	255245
6	Goa	24	4	900	200	0	0	11000	700	700
7	Haryana	158	29.21	197655	185582	0	0	2899	0	0
8	Himachal Pradesh	100	100	1270	1091	0	0	0	0	0
9	Jammu & Kashmir	0	0	5000	4154	0	0	0	0	0
10	Jharkhand	0	0	86985	52607	0	0	0	0	0
11	Karnataka	0	0	41365	5533	0	0	763588	86827	86827
12	Kerala	0	0	8	8	9448	2737	22368	10964	13701
13	Ladakh	1	0	1400	265	0	0	0	0	0
14	Madhya Pradesh	1400	75.1	59400	7672	0	0	252000	46811	46811
15	Maharashtra	260	17	575000	512966	0	0	775000	775000	775000
16	Manipur	0	0	450	150	0	0	0	0	0
17	Meghalaya	0	0	2735	98	0	0	0	0	0
18	Mizoram	0	0	1700	40	0	0	0	0	0
19	Nagaland	0	0	265	244	0	0	0	0	0
20	Odisha	90	0	18441	13229	0	0	5223	0	0
21	Puducherry	0	0	72	0	0	0	0	0	0
22	Punjab	0	0	18048	17879	186	25	0	0	25
23	Rajasthan	5618	597.09	144752	125711	2138	2138	400000	165520	167658
24	Tamil Nadu	3	3	5187	5176	0	0	0	0	0
25	Telangana	1797	6	20000	0	28000	0	0	0	0
26	Tripura	5	0	11114	7369	3600	983	0	0	983
27	Uttar Pradesh	1	1	107266	67186	12000	6900	370000	825	7725
28	Uttarakhand	0	0	3685	2379	0	0	0	0	0
29	West Bengal	0	0	0	0	20	4	0	0	4
30	Andaman & Nicobar Islands	0	0	0	0	0	0	0	0	0
31	Andhra Pradesh	0	0	0	0	0	0	293587	0	0
	Total	10000	839.40	1330190	1026862	55392	12787	3513602	1341892	1354679